

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.04.2021

ORDER NO. 48 of 2021

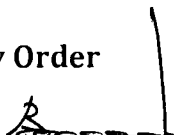
Hon'ble President is pleased to partially modify the roster order no. 37 of 2021 for **CESTAT, Bangalore** from **26.04.2021** and **28.04.2021** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 26.04.2021 to 28.04.2021	Hon'ble Mr. Justice Dilip Gupta, President, and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:-

1. During this period, Single Member cases will be heard by Sh. S. S. Garg, Hon'ble Member (Judicial).
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar